

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.13(3)-HC/2022/14079-109 Dated, Agartala, the 6th June, 2022

NOTIFICATION

The Hon'ble High Court, in exercise of powers conferred under Rule 20(B) of Tripura Judicial Service Rules, 2003, has been pleased to allow **Shri G. Sarkar**, an officer of Grade-I in Selection Grade of Tripura Judicial Service, now posted as District & Sessions Judge, Dhalai District, Ambassa to continue in service upto 60(sixty) years of age.

By order,

Sd/-

(D.M.Jamatia)

Registrar General

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
3. The Accountant General, Tripura, Agartala;
4. The LR & Secretary, Law Department, Government of Tripura, Agartala;
5. **The District & Sessions Judge,**
Dhalai District, Ambassa/ North Tripura District, Dharmanagar/
Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati
District, Udaipur/ South Tripura District, Belonia/ Khowai Judicial
District, Khowai / Unakoti District, Kailashahar;
6. The Director Tripura Judicial Academy, Agartala;
7. **The Judge, Family Court,**
Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar,
Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/
Dharmanagar, North Tripura/ Belonia, South Tripura/ Udaipur, Gomati
District;
8. The Registrar (Judicial), High Court of Tripura, Agartala;
9. The Member-Secretary, Tripura State Legal Services Authority, Agartala;

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10. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
11. The Registrar (Admn. P&M), High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. All Deputy Registrars, High Court of Tripura, Agartala;
14. The Private Secretary-I attached to the Registrar General, High Court of Tripura, Agartala;
15. The Treasury Officer, Ambassa Dhalai District;
16. Shri G. Sarkar, District & Sessions Judge, Dhalai District, Ambassa;
17. The System Analyst, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura. He is also directed to update the profile of the concerned Grade-I Officer in the official website of the High Court;
18. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala;
19. Personal File.

Registrar General